

Hike of Prices of Picutre Tubes

*344. SHRI MOHANBHAI PATEL:
SHRI LAKSHMAN MALLICK:

Will the PRIME MINISTER be pleased to state:

(a) whether the price of black and white picture tubes has been increased recently;

(b) if so, the extent of increase and the reasons therefor;

(c) whether it has made any effect on the price of black and white TV, if so, the details thereof;

(d) whether the TV manufacturers association has approached Government against the hike in the price of black and white tubes; and

(e) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):
(a) Yes, Sir.

(b) In the case of the 51 cms. black and white (B&W) picture tube the price increase ranges from Rs. 25/- to Rs. 35/- depending on the manufacturer. However, with regard to 36 cms. black and white picture tubes most companies have continued to maintain their prices except a few who have increased them by Rs. 20/-. The above price increase can be attributed to the increase in prices of the imported inputs.

(c) Yes, Sir. The price of the 51 cms. and 36 cms. black and white TV sets has gone up by Rs. 100/- and Rs. 50/- respectively. According to TV sets manufacturers this price increase is due to the increase in prices of various items including B&W picutre tubes during the last one year.

(d) Yes, Sir.

(e) The price of B&W picture tube is not under government control.

Proposal to Take Over Scindia Steam Navigation Company Limited, Bombay

*345. DR. B.L. SHAILESH: Will the Minister of FINANCE be pleased to state:

(a) the total amount of the Shipping Development Fund Committee(SDFC) loan outstanding against the Scindia Steam Navigation Company Limited, Bombay;

(b) the chances of its recovery in view of the precarious financial position of the Company;

(c) whether the Scindia Steam Navigation Company has come up with some NRI offer of investment;

(d) if so, the details thereof and whether Government have examined the viability of this proposal; and

(e) whether in case of non-payment of the SDFC loans, Government propose to consider the invoking of the provisions of the SDFC Act and take over this Company to be run by an administrator and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI): (a) to (e). Prior to abolition of the Shipping Development Fund Committee on 3.4.1987, the financial assistance in the shape of advances, rupee loans, guarantees and counter-guarantees had been provided by the Shipping Development Fund Committee in favour of Scindia Steam Navigation Company Limited. The total amount outstanding in this regard as on 2.4.1987 was approximately Rs. 128 crores.

It is estimated that the total assets of Scindia Steam Navigation Company Limited are not sufficient to enable them to meet their obligations. With the coming into force of SDFC (Abolition) Act 1986, assets & liabilities of erstwhile SDFC have been taken over